

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 21(ND)2013

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE COMPANY: Aneesh Khurana V/s. M/s. ILPEA Paramount Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Saurabh Kalia, Advocate

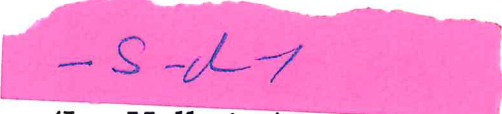
For the Respondent (s) : Mr. Krishnendu Datta, Ms. Mnisha Singh,
Mr. Akhil Kulshreshta and Mr. Shantanu,
Advocates

ORDER

The case has been received ^{on} ~~from~~ transfer from the Hon'ble Principal Bench. The pleadings are complete.

Be listed for final disposal on 9th & 10th April, 2018. Written submission, if any, be filed.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)